

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH  
LUCKNOW**

**Original Application No. 332/00563/2015  
This the 16<sup>th</sup> day of July, 2019**

**Hon'ble Ms. Jasmine Ahmed, Member - J  
Hon'ble Mr. Devendra Chaudhry, Member - A**

Dilip Kumar Srivastava, aged about 52 years, son of Sri Shiv Amber Lal Srivastava, r/o H. No. 84, Adarshpuram Deokali, Faizabad at present working as ED GDS Mail Man, HRO, Lucknow.

..... Applicant  
By Advocate: Sri D.B. Singh

**VERSUS**

1. Union of India through Secretary, Ministry of Communication, Department of Posts, Government of India, New Delhi.
2. SSRM "O" Division, RMS, Lucknow
3. Chief Post Master General, U.P, Lucknow.

..... Respondents  
By Advocate: Sri Rajesh Katiyar

**ORDER (ORAL)**

Delivered by:

**Hon'ble Ms. Jasmine Ahmed, Member - J**

Learned Counsel for the applicant states that the applicant has no further grievance against the respondents. Hence, the matter becomes infructuous. Accordingly, the O.A stands dismissed having been infructuous.

(Devendra Chaudhry)  
Member (A)

(Jasmine Ahmed)  
Member (J)

RK